

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/93/IB/2018  
PETITION NUMBER : CP/540/ (IB)/2017  
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK  
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK & 3 ORS  
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	Arth.R for [K. Manoj Menon]	Counsel for Kotak Mahindra Bank	Arth.R
	Edward Jamarilla Gruil Ananth Mayil	Cmt for Resp-t	Edw

**ORDER**

Counsel for Applicant present. Counsel for Respondent present. At request of both sides, matter is adjourned. **Put up** the matter along with CA/6/IB/2018 on **09.08.2018** for hearing submissions.

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(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)